

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: nongazettedmainwing@gmail.com

Subject: Appointment of Chief Librarian in the High Court of Jammu & Kashmir and Ladakh pursuant to Advertisement Notice No. 02 of 2024/RR/RC dated 09-05-2024 read with Corrigendum dated 29-07-2024.

ORDER

No. 259 of 2025/RG/NG-444(I)

Dated: 21-02-2025

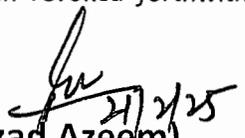
Consequent upon the finalization of selection process and approval accorded by Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, following selected candidates (category wise and in order of merit) are temporarily appointed Chief Librarian in the pay Level-6F (40800-129200) in the High Court of Jammu & Kashmir and Ladakh:

S. No.	Roll No.	Name, Parentage and Residence S/Shri	Category
1.	400078	Bashir Ahmad Sofi S/O Shri Abdul Rashid Sofi R/O Kanihama, Magam, District Budgam	OM
2.	400067	Ashwani Kumar S/O Shri Bana Ram R/O Village Dub Karam Din, P/O Kana Chak, Tehsil Marh, District Jammu	SC

Note:

- Posting orders of these appointees will be issued separately.
- The appointees shall join in the office of Registrar General, High Court of J&K and Ladakh at Jammu within a period of 21 days from the date of the issuance of this Order. In case any appointee fails to join within the stipulated period, his/her appointment shall be deemed cancelled without any further notice.
- The appointment of the above mentioned candidates shall be subject to verification of the requisite documents and their antecedents. In case, they fail in verification of documents and/or antecedents, their appointment shall be deemed to have been revoked forthwith without any further notice.

By order.


(Shahzad Azeem)
Registrar General

No: 9431-61 of 2025/RG/NG Dated 21-02-2025

Copy to: -

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
- Secretary to Hon'ble Mr. Justice _____
...for kind information of His Lordships.
- Registrar Vigilance, High Court of J&K and Ladakh, Jammu
- Registrar Rules, High Court of J&K and Ladakh, Jammu
- Registrar Judicial, High Court Wing, Jammu/Srinagar.
- Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
- Registrar Recruitment/Management, High Court Main Wing, Jammu
- Director Finance, High Court Main Wing, Jammu
...for information

9. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
10. Accounts Officer, High Court Wing, Jammu/Srinagar
.....for information
11. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
12. S/Shri _____
Chief Librarian, for information and compliance.
13. Order Book


21/2/25
Registrar/General